

(a) the total annual budget of the Nehru Yuva Kendra Sangathan;

(b) whether State Governments and district administration have any control over the budget of Sangathan;

(c) whether Government propose to restructure the Sangathan; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) The annual budget for the year 1989-90 of the Nehru Yuva Kendra Sangathan is as follows:

Plan	:	Rs. 7.65 crores
Non-Plan	:	Rs. 2.18 crores
Total	:	Rs. 9.83 crores

(b) No, Sir.

(c) and (d). It has recently been decided to have an evaluation carried out by the Planning Commission, of the progress made and of the Scheme itself with a view to determining what, if any, restructuring may be needed.

[English]

One-Rank-One-Pension Scheme

*91. SHRI KAMAL CHAUDHRY:
SHRI MADHAVRAO SCINDIA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have any

proposal under consideration regarding 'One-Rank-One-Pension' for retired or retiring military personnel;

(b) if so, the details thereof and the time by which a decision is likely to be taken; and

(c) if not, the reasons therefor?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir.

(b) and (c). Recently, Government has constituted a Committee to examine all aspects of this proposal. The report of the Committee is expected by 31.3.1990 on which the decision will be taken as early as possible.

Assistance to Vidyasagar University

*92. SHRI SATYAGOPAL MISRA: Will the PRIME MINISTER be pleased to state:

(a) whether Vidyasagar University has sought assistance from the UGC or Union Government;

(b) if so, the amount of assistance given or proposed to be given; and

(c) if no assistance is to be given the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) to (c). Vidyasagar University has been declared as an institution fit to receive Central assistance from the UGC under Section 12-B of the UGC Act on 1st March, 1990. The UGC has approved an allocation of Rs. 30.00 lakhs (Rs. 15.00 lakhs each for books and journals; and equipment) and has requested the University to formulate propos-

als and finalise the same in consultation with the UGC.

Agitation by Retired Defence Personnel

*93. SHRI YADVENDRA DATT: Will the PRIME MINISTER be pleased to state:

(a) whether retired Defence Personnel are agitating for increase in their pensions;

(b) if so, what are their actual demands;

(c) the action Government propose to take in this regard;

(d) whether Government propose to reserve some of the posts in the Para-military services for the retired military personnel; and

(e) if so, the details thereof?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) to (c). The ex-servicemen through their Associations and individually have been raising the demand of 'One Rank One Pension' in various forums. The Government has constituted a Committee to examine all aspects of this demand. The report of the Committee is expected by 31.3.1990.

(d) and (e). 10% of post of Assistance Commandants, in Para Military forces are already reserved for ex-servicemen.

[Translation]

Kakrapar Atomic Power Station

*94. SHRI KASHIRAM RANA: Will the PRIME MINISTER be pleased to state:

(a) whether the construction of Kakrapar Atomic Power Station has been delayed; and

(b) if so, the steps being taken by Government to expedite the construction?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). In spite of some delays in supply of certain hardware and related installation activities, all efforts are being made to expedite the delivery of balance hardware as also accelerate the downstream construction activities with a view to achieving the original target completion date.

Violation of Indian Borders by Pakistani Troops

*95. DR. MAHADEEPAK SINGH SHAKYA:
SHRI HARISH RAWAT:

Will the PRIME MINISTER be pleased to state:

(a) the number of times Pakistani troops have violated the Indian borders during the years 1988-89 and 1989-90 till date;

(b) the extent of loss of life and property in each such incident as a result thereof; and

(c) the measures taken by Government to reduce such incidents in future?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b). There have been no incidents of violation of our borders by Pakistani troops from 1988 to date though there have been instances of unprovoked firing across the border by Pakistani troops from time to time.

(c) Our troops are suitably deployed and adequately prepared to prevent any such incident along our borders.